

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH, COURT – II CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01.05.2025 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)

SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/674/CHE/2025

PETITION NUMBER : CP/IBC/568/CHE/2017

NAME OF THE APPLICANT : Mutharasapuram Ganesan

Chandrasekaran (Liquidator)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w 31A (11) of

Insolvency & Bankruptcy Board of India

Reg 2016

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## **ORDER**

Ld. Counsel Mr. Gautham Ram Vittal is present for the Applicant.

This is an Application seeking replacement of liquidator with Mr.S.Rajendran, having registration No.IBBI/IPA-002/IP-N00098/2017-2018/10241 as the liquidator of the Corporate Debtor and the same was recommended by SCC during its 7<sup>th</sup> SCC meeting held on 08.04.2025. The proposal for appointment of new liquidator is approved with immediate effect.

IA is disposed off.

Sd/-

RAVICHANDRAN RAMASAMY

**Member (Technical)** 

JYOTI KUMAR TRIPATHI Member (Judicial)

phk